

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 35**

**IA 368/2024 IN C.P. (IB)/501(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES: **POONA PETROLEUM COMPANY PRIVATE LIMITED V/s SPECIFIC ALLOYS PRIVATE LIMITED**

Section 9 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 368/2024**

None present for the Applicant. The Respondent inform that they have filed the Reply. Post this matter for final arguments. List this matter on Board on **08.04.2024** for final arguments.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**

Rehan Shaikh